

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(18) C.P.(IB)-3591(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **02.03.2020**

NAME OF THE PARTIES: Ultratech Cement Limited

V/s

Waterfront Buildcon LLP

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. List this matter on **26.03.2020** for final submissions.

**Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)**

02.03.2020
Sushil

**Sd/-
RAJASEKHAR V.K
Member (Judicial)**